

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 178 of 2017 (SZ)**

**Applicant (s)**

Mohan Krishna H  
S/o Late Sh. Hanumaiah M,  
Aged about 38 years, R/o #5,  
Chikkasandra, Sapthagiri Engineering  
College Road, Hesaragatta main road,  
Bengaluru – 560057.

**Vs**

**Respondent (s)**

The Union of India  
Through the secretary,  
Ministry of Law & Justice  
(Department of Legal Affairs)  
Shastri Bhawan, New Delhi-1 and 4  
others.

**Legal Practitioners for Applicant (s)**

M/s Maithili & Associates

**Legal Practitioners for Respondent (s)**

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.02.2018 Applicant counsel present. R1 counsel present. Mr. G. Karthikeyan files MoA for R1. No representation for others. R3, R5 MoA or Vakalat not filed. R3, R5 also not present. R3, R5 called absent. For appearance of other respondents & reply of R1, R2, R4 call on 20.03.2018.  (Tmt. Meena Satheesh) Registrar